

श्री यशपाल सिंह : मैं जानना चाहता हूँ कि सरकार इस हकीमत से क्यों इन्कार करती है कि चाइना आज हमारे लिये इस वास्ते खतरा है कि उसकी आबादी ज्यादा है, रूस इसलिये आखें दिखला रहा है कि उसकी पीपुलेशन ज्यादा है। गांधी जी के देश में यह महापाप क्यों किया जा रहा है। यह परिवार नियोजन नहीं है, यह व्यभिचार नियोजन है। जब नर ही पैदा नहीं होगा, तो नारायण कहां से आ जायेगा, जब पुरुष ही पैदा नहीं होगा तो पुरुषोत्तम कहां से आ जायेगा, इस को क्यों रोका जा रहा है ?

डा० सुशीला नंथर : माननीय सदस्य सारा कार्यक्रम बिना समझे ऐसी ऐसी बातें कह रहे हैं....

श्री यशपाल सिंह : आप नहीं समझी। गांधी जी के साथ रही है फिर भी नहीं समझी। गांधी जी सेल्फ कन्ट्रोल के हामी थे बर्थ कन्ट्रोल के हामी नहीं थे, वह इस को महापाप मानते थे।

डा० सुशीला नंथर : गांधी जी किस चीज के हामी थे या नहीं थे इस चीज को मैं माननीय सदस्य से कुछ ज्यादा समझती हूँ... व्यवधान... गांधी जी इस चीज के हामी थे कि परिवार छोटा होना चाहिये छोटे परिवार के लिये संयम, ब्रह्मचर्य गांधी जी का तरीका था। जो उस रास्ते पर चलें उन का सौ बार स्वागत करते हैं और उस का प्रचार करते हैं....

श्री यशपाल सिंह : क्या स्वागत करते हैं, उस के प्रचार के लिये आपने क्या सहायता दी है ?

डा० सुशीला नंथर : जो उस रास्ते पर न चल सकें, उनके लिये दूसरी सुविधा उपलब्ध है। बच्चे पैदा ही न हों, ऐसा कोई नहीं कहता। सिर्फ इतना कहा जाता है कि उतने पैदा करो, जितनों की देखभाल कर सकते हों। बच्चे पैदा हों और बचपने में ही मर जायें या उनको पनपने के लिये पर्याप्त साधन या सुविधायें

न मिलें, इस से किसी देश का भला नहीं होता, है, चाहे हिन्दुस्तान हो, या चीन हो या और कोई देश हो।

Some hon. Members rose—

Mr. Deputy-Speaker: The Question Hour is over.

Shri R. S. Pandey: Sir, I want to put a very important Question. Today the news has appeared that the raw materials to produce loops are not available.....

Mr. Deputy-Speaker: Order, order. Please sit down (*Interruptions*). It is a happy augury that so many people are interested in family planning. But we cannot go on beyond the Question Hour.

WRITTEN ANSWERS TO QUESTIONS

National Defence Remittance Scheme

*484. **Shri Basappa:** Will the Minister of Finance be pleased to state:

(a) whether the National Defence Remittance Scheme has proved a success; and

(b) how many import licence applications have been received in this regard so far?

The Minister of Finance (Shri Sachindra Chaudhuri): (a) Government are satisfied with the response to the Scheme.

(b) 3,903 upto 22nd October, 1966.

Relationship between wage rise and increased productivity

*486. **Shri Shree Narayan Das:** Will the Minister of Planning and Social Welfare be pleased to state:

(a) whether the suggestion made that a closer study of the cost structure in the economy to evolve a pattern of relationship between wage rise and increased productivity has been considered; and

(b) if so, the result thereof?

The Minister of Planning and Social Welfare (Shri Asoka Mehta): (a) and

(b). Important elements such as the principle of fair wages, adjustment for cost of living, cost structure of industries and their capacity to pay already form part of wage policy as envisaged in the Five Year Plans. Wage Boards which have been constituted over the past decade make recommendations concerning the wage structure in different industries after taking into account the report of the Committee on Fair-wages, the needs of industries in a developing economy, changes in cost structure and possibilities of undertaking payment by results.

Irrigation Schemes

- *488. **Shri Subodh Hansda:**
Shri S. C. Samanta:
Shri P. C. Borooah:
Shri M. L. Dwivedi:
Shri Bhagwat Jha Azad:
Dr. M. M. Das:

Will the Minister of **Irrigation and Power** be pleased to state:

(a) whether it is a fact that there are numerous agencies to look after the irrigation schemes both at the Centre and in the States;

(b) if so, the names of those agencies;

(c) whether it is also a fact that such a multifarious control leads to slow implementation as well as low utilisation of irrigation projects and its potentials; and

(d) if so, whether Government have any scheme to put them under the control of one organisation?

The Minister of Irrigation and Power (Dr. K. L. Rao): (a) and (b). At the Centre, major and medium irrigation schemes (irrigation schemes which cost over Rs. 5 crores are termed major schemes and those which involve an outlay of between Rs. 15 lakhs and Rs. 5 crores are termed medium schemes) are dealt with in the Ministry of Irrigation and Power, and minor irrigation schemes (i.e. schemes costing upto Rs. 15 lakhs each) by the Ministry

of Food Agriculture, Community Development and Co-operation. In the States, A number of Departments e.g., Agriculture, Irrigation, Community Development Departments etc., deal with irrigation. Recently minor irrigation cells under the Agricultural Production Commissioners have been set up in a number of States.

(c) There are arrangements for Inter-Department Co-ordination and possible steps are taken to expedite implementation of schemes and utilisation of benefits.

(d) The grouping of subjects in departments is one of the subjects under examination of the Administrative Reforms Commission; they will, therefore no doubt, look into this matter.

Agreements signed with U.S.A. under PL 480

- *489. **Shri Madhu Limaye:**
Shri Kishen Pattnayak:

Will the Minister of **Finance** be pleased to refer to the reply given to Starred Question No. 96 on the 28th July, 1966 and state:

(a) whether it is a fact that agreements signed by the U.S.A. under PL 480 are public documents and not treated as classified documents in U.S.A.;

(b) whether Government have made a comparative study of these agreements with a view to obtaining best terms for India;

(c) whether Government have tried to find out as to whether Cooley Loan provision forms part of the agreement with Yugoslavia; and

(d) whether Government itself insisted on the inclusion of this provision to promote mixed capitalism (foreign plus indigenous) in this country, as a part of their mixed economy set-up?

The Minister of Finance (Shri Sachindra Chaudhuri): (a) Yes, Sir.